

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
**LOK SABHA**  
**STARRED QUESTION NO.169**  
TO BE ANSWERED ON THE 7<sup>TH</sup> MARCH, 2018

**NPB PISTOLS**

\*169. SHRI K.N. RAMACHANDRAN:  
SHRIMATI V. SATHYA BAMA:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government in a Board Meeting held on 28 February, 2017 discussed and deliberated regarding the approval for co-production of Non-Prohibited Bore (NPB) pistols for the Department of Defence Production;
- (b) if so, the details thereof and the list of members who participated in the meeting and recommended the proposal;
- (c) whether the Ordnance Factory Board (OFB) had given any specific reply to the Government in this regard;
- (d) if so, the current status of the proposed project for the manufacture of NPB pistols under the co-production programme; and
- (e) whether there has been delay in according approval to the said proposal which has already been approved in the said Board Meeting and if so, the details thereof and the reasons therefor?

A N S W E R

MINISTER OF DEFENCE

(SMT. NIRMALA SITHARAMAN)

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**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 169 FOR ANSWER ON 7.3.2018**

**(a) to (e):** Ordnance Factory Board (OFB) had floated a Request for Information (RFI) to identify Original Equipment Manufacturers (OEMs) for selection of technological partner for manufacture of Non-Prohibited Bore (NPB) small arms under 'Make in India' programme. OFB after discussions on their 2<sup>nd</sup> Ordnance Factory Board meeting held on 28<sup>th</sup> February, 2017, wherein DGOF & Chairman, 09 Members of Ordnance Factory Board and 02 Permanent Invitees were present, forwarded the proposal for approval of Memorandum of Understanding (MoU) to be signed with OEM for co-operation. The MoU was returned to OFB in July 2017 as it was found deficient in terms of procedure followed. OFB was asked to formulate a Standard Operating Procedure (SOP) for the selection of technological partner. OFB has forwarded a revised draft SOP in February 2018 incorporating suggestions from the Ministry.

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